

(2018) 04 P&H CK 0119
In the Punjab And Haryana At Chandigarh
Case No : CRM No. M-42936-2017 (O&M)

Amarjit Singh

APPELLANT

Vs

State of Punjab

RESPONDENT

Date of Decision : 05-04-2018

Acts Referred:

Citation : (2018) 04 P&H CK 0119

Hon'ble Judges : Tejinder Singh Dhindsa, J

Bench : Single Bench

Final Decision : Disposed Of

Judgement

Sr. No.,Injuries,Marked,Injury number

1,"Reddish contusion 4x5 cm present over left upper eyelid",Yes,3

2,"A lacerated wound 8x2 cm present over right side of forehead extending to right parietal region.

Underlying bone fracture present and brain matter

Extruded out clotted blood present",Yes,1

3,"Depressed groove on the neck at and above the level of thyroid cartilage going backward roundly on both sides of neck upto back of neck. Width of groove 3 to 4 cm. Floor of groove reddish brown.

On dissection subcutaneous Haemorrhage

present. Mucosa of larynx and trachea congested.

Hyoid bone fractured.",Yes,2